

58

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 59/(MAH)/2015
M.A. No. 311/2017, 498/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Mr. Shailesh Nagindas Shah & Anr.
V/s.
M/s. Sun Shine Realtors Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
58	Kailas S. Sanevs	Res. No. 182	
58	Sumeet Bansod	Applicant/ Petitioner	

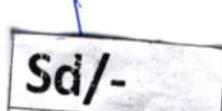
ORDER

MA 311, 498/2017 in CP 59/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 14.2.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)